

ment have, however, filed a writ-petition before the Division Bench of the Andhra Pradesh High Court appealing against the judgement and the matter is sub judice.

Supply of OV-I Mohawk Reconnaissance Planes by USA to Pakistan

6936. SHRI MADHAVRAO SCINDIA : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the U.S.A. has agreed to supply 4 highly sophisticated OV-I Mohawk reconnaissance planes to Pakistan ;

(b) whether it would pose a threat to the country's security ;

(c) if so, the steps taken by Government ; and

(d) if not, the facts in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) Government have been reports to this effect.

(b) to (d) All developments having a bearing on our security are carefully monitored by Government and adequate steps are taken to ensure full defence preparedness.

Import of Machinery by ITDC for Asiad Catering Arrangements

6937. SHRI K.A. RAJAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Management of I.T.D.C. had imported any machinery/equipments for use in its Asiad Catering arrangements ;

(b) if so, the details of machinery, equipments and the foreign exchange spent/paid for each item ;

(c) the name(s) of parties and the

country from where the materials have been purchased and the procedure followed in the purchase ;

(d) the efforts make to ascertain whether such/similar items were not indigenously available ; and

(e) the utilization of the above imported machinery/equipment after Asiad with justification in each case ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN) : (a) to (e) The ITDC imported some electrical and kitchen equipment; not available indigenously, at a cost of Rs. 49.62 lakhs from M/s Electrolux Wascator, Sweden after inviting global tenders. After the Asiad this equipment has been distributed to the various units, keeping in view, their requirements.

Sanctioned Strength of Employees and Officers in Ashok Hotel, New Delhi

6938. SHRI K.A. RAJAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any sanctioned strength has been prescribed for each category of employees, including officers in Ashok Hotel of ITDC, New Delhi ;

(b) if so, the list of categories showing the sanctioned strength and the actual strength against each category ; and

(c) the existing vacancies, if any, in each category and the date since the same are lying vacant indicating the reason of the vacancy ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN) : (a) Yes, Sir,